

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

25.

C.P.(IB)-3811(MB)/2018

CORAM:

SHRI. RAJASEKHAR V. K
MEMBER (J)

SHRI. RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.03.2020**

NAME OF THE PARTIES: Pride Lifting Co

V/s

Piletech Infra Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE..

ORDER

1. The Learned Counsel for the Operational Creditor present. No representation for the Corporate Debtor.
2. List this matter on **20.04.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

05.03.2020

Jd

Sd/-

RAJASEKHAR V.K
Member (Judicial)